

OFFICE OF THE DISTRICT MAGISTRATE, NORTH GOA,

Magisterial Branch, Collectorate Bldg., Panaji-Goa- 403001. Phone Nos: 2223612 EPBX Nos. 2427690, 2225083, 2225383

Fax Nos:-2426492/2426148

Email:-coln.goa@nic.in / magbr-coln.goa@nic.in

No. 8/8/2020-MAG/L&O/(VOL-1)/518-6

Date: 16/07/2020

Read: Order No. 8/8/2020-MAG/L&O/(VOL-I)/4662 dated 07/06/2020.

ORDER

ORDER U/S 144 OF CRIMINAL PROCEDURE CODE, 1973

In continuation to this office order referred at above I, R. Menaka, IAS, District Magistrate, North Goa District, in exercise of the powers conferred upon me under sub section (1) of section 144 of Code of Criminal Procedure, 1973 do hereby impose the following restriction/ban in North Goa District:

Movement of all individuals for all non-essential activities between 08.00 p.m. to 06.00 a.m. with immediate effect till 10/08/2020.

All other contents of the order remain the same.

Given under my hand and seal of this office, this 16th day of July, 2020.



(R. Menaka, IAS)
District Magistrate, North Goa

To,

The Director

Government Printing Press, Panaji Goa with a request to give cause Publication in Extra Ordinary Gazette immediately.

Copy forwarded for necessary action to:-

The Commissioner of Excise, Old High Court Bldg., Panaji Goa.

2. The Superintendent of Police, North Goa District, Porvorim.

- The Director of Panchayats, Junta House, Panaji Goa, he is requested to forward a copy of this order to all the Village Panchayats in North Goa District directing to affix the same on their notice board for wide publicity.
- 4. The Director of Municipal Administration, Patto, Panaji Goa he is requested to forward a copy of this order to all the Municipal Councils in North Goa District directing to affix the same on their notice board for wide publicity.

5. The Superintendent of Police, Coastal, Panaji.

- 6. The Sub-Divisional Magistrate, Panaji /Mapusa/Pernem/ Bicholim/Sattari.
- The Sub-Divisional Police Officer, Panaji/Porvorim/Mapusa/ Pernem/ Bicholim.